

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6242  
TO BE ANSWERED ON 12.04.2017**

**DEPARTMENTAL PROMOTION COMMITTEE**

**6242. SHRI BHARAT SINGH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has received any communications from Members of Parliament and employees Unions/Associations regarding non-conduct of year-wise meetings of the Departmental Promotion Committees by the Railways;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) the number of officers who have been deprived of their legitimate promotions though they became eligible for promotions long ago; and**
- (d) the corrective steps taken/proposed to be taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) Yes, Madam. Communications have been received from some Members of Parliament and Indian Railways Promotee Officers' Federation (IRPOF) in the matter of promotion from Group 'B' to Group 'A' of 8 Organized services.**

**(b) DPC of Group 'B' officers only confers Group 'A' status and does not lead to automatic promotion to the officers which depends on availability of vacancies. For the vacancies till 2014-15, DPCs for all the 8 Organized services have been held by the Union Public Service Commission (UPSC). For the vacancies of 2015-16, DPC for Accounts Department has been held by the Union Public Service Commission (UPSC) so far and orders for induction to Group 'A' also issued. Meanwhile, DoP&T vide OM dated 30.09.2016 directed that no further promotions (i.e. induction to Group 'A') be made till such time SLP(s) on the matter are decided by the Hon'ble Supreme Court. In view of this, the remaining DPCs have been kept in abeyance.**

**(c) Does not arise.**

**(d) Action would be taken on receipt of further directions from DoP&T.**

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